

ITEM NO.48

COURT NO.11

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8746/2021

(Arising out of impugned final judgment and order dated 24-03-2021 in MCA No. 195/2019 passed by the High Court Of Judicature At Bombay At Goa)

ARUN SHARMA

Petitioner(s)

VERSUS

ROXANN SHARMA

Respondent(s)

IA No. 133580/2021 - APPLICATION FOR PERMISSION
IA No. 163703/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 73128/2022 - CLARIFICATION/DIRECTION
IA No. 136899/2021 - CONDONATION OF DELAY IN FILING
IA No. 163705/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 133581/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 104918/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 76581/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 8879/2021 (IX)

IA No. 136904/2021 - CONDONATION OF DELAY IN FILING
IA No. 104926/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 77374/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 23-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Anupam Lal Das, Sr. Adv.
Mr. Bimlesh Kumar Singh, AOR
Mr. Vivek Phadke, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Mr. Joginder Mann, Adv.
Mr. D.K. Thakur, Adv.

For Respondent(s) Mr. Colin Gonsalves, Sr. Adv.

Mr. Shiyas Kumar, Adv.
Mr. Satya Mitra, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 8th February, 2023.

In the meantime, arrangement as already directed to continue.

(DEEPAK JOSHI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR